

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3109

ANSWERED ON:15.03.2013

UPLIFTMENT OF SCHEDULED TRIBES STS IN NORTH EASTERN REGION

Ajay Kumar SHRI

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the proportion of Scheduled Tribes (STs) in the total population of the North-Eastern States;
- (b) whether there has been a change in the occupational pattern of STs in these areas in the last decade;
- (c) if so, the details thereof;
- (d) whether the Government has sanctioned any centrally sponsored schemes for the upliftment of tribals of the North-Eastern region; and
- (e) if so, the details thereof indicating the funds allocated/released and utilized thereunder during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a): The proportion of Scheduled Tribes (STs) in the total population of the North-Eastern States, State-wise, as per Census 2001, is at Annexure-I.

(b) & (c): Census 2011 data on Scheduled Tribes population has not yet been finalized. However, NSS 61st Round Report No. 516 for the year 2004-05 indicating distribution (per 1000) of household according to their economic activity, is at Annexure-II.

(d) & (e): The Ministry of Tribal Affairs administers two Special Area Programmes, namely, Grant under Article 275(1) of the Constitution of India and the Special Central Assistance to Tribal Sub-Plan (SCA to TSP) for the upliftment of tribal population including North-Eastern States.

(i) Grant under Article 275(1) of the Constitution of India: Under the programme, Grant-in-aid is released to 26 States having ST population for raising the level of Administration in Scheduled Areas and for the welfare of tribal people. Funds are released to States based on proposals received from the States Governments for the needs of ST population for infrastructure activities in sectors like roads, bridges, education, health and irrigation etc. and for setting up of Eklavya Model Residential Schools (EMRSs).

(ii) Special Central Assistance to Tribal Sub Plan (SCA to TSP) : Under SCA to TSP funds are provided to the 22 TSP State Governments as an additive to the State Plan to bring about a more rapid economic development of tribals in the States, for employment-cum-income generation activities of Below Poverty Line ST families and Self-Help Groups/community.

State-wise allocation, release and utilization of funds under the above two Special Area Programmes during the last three years and the current year till date are given at Annexures-III and IV respectively. This Ministry does not administer any North-Eastern region specific scheme/programme.